

WEDNESDAY, THE 28TH DAY OF OCTOBER 2026

WP(PIL) No. 188 of 2026

POOJA MAHESHWAR

VS

STATE OF KERALA & OTHERS

ADVS FOR PETITIONER/S:

SHRI.GAUTHAM KRISHNA E.J., SMT.CUCKOO ALBERT

ADVS FOR RESPONDENT/S:

SHRI.AMAL PARTHASARADHY, CGC

SOUMEN SEN, C. J. & SYAM KUMAR V. M., J.

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W. P. (PIL) No. 188 of 2026

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Dated this the 28th day of October, 2026

Appearance:

For the petitioner : Smt. Cuckoo Albert

For the respondents : Shri. Mohammed Shah,
Additional Advocate General

ORDER

SYAM KUMAR V. M., J.

Learned Additional Advocate General submits that instructions have been received in the matter and a detailed affidavit will be filed within two weeks.

Post on 11th November, 2026 for filing of the affidavit.

**Sd/-
SOUMEN SEN,
CHIEF JUSTICE**

**Sd/-
SYAM KUMAR V. M.,
JUDGE**